



# In The High Court of Manipur at Imphal

[CAUSELIST FOR WEDNESDAY, THE 20<sup>TH</sup> JANUARY, 2021]  
VIDEO CONFERENCE AT 10:30 A.M

Link for video conferencing will be e-mailed/ SMS to the concerned parties.  
[Publish Under the Authority of Honourable the Chief Justice.]  
Web site:<http://clists.nic.in>

COURT NO - 2  
BEFORE  
HONBLE MR JUSTICE LANUSUNGKUM JAMIR  
DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<b><u>MOTION</u></b>				
1)	WP(C)/14/2021	SHOKHOLUN BAITE <b>Vs</b> STATE OF MANIPUR AND 2 OTHERS	MR. U AUGUSTA MR. L RAJU MR. Y NIRMOLCHAND	MR. RK UMAKANTA GA
2)	WP(C)/46/2021	YENGGOKPAM PRIYOKUMAR SINGH <b>Vs</b> STATE OF MANIPUR AND ANOTHER	MR W KANTA SINGH U NAOBA SINGH MR. TH MAHIRA	GA
<b><u>ADMISSION PART HEARD</u></b>				
3)	WP(C)/89/2019	PANGAMBAM NANA SINGH <b>Vs</b> STATE OF MANIPUR AND ANR	MR. M DEVANANDA	MR. W DARAKISHWOR, SR.PCCG GA
4)	<b>With</b> WP(C)/971/2018	SHRI KHUMUKCHAM ADLER SINGH <b>Vs</b> STATE OF MANIPUR	MR. M DEVANANDA	GA
5)	WP(C)/329/2019	MOHAN LAL SHARMA <b>Vs</b> UNION OF INDIA AND 3 ORS	MR. N BIPIN MR. HS PAONAM	MR. S. SAMARJEET, CGC MR. S. SURESH, ASG
6)	<b>With</b> MC(WP(C))/200/2020	UNION OF INDIA AND 3 OTHERS <b>Vs</b> MOHAN LAL SHARMA	MR. I SOMORJIT	BIPIN

7)	WP(C)/201/2020	YUNGKHAM KANTA ROY <b>Vs</b> UNION OF INDIA AND 25 ORS	MR. K ROZHAN N JYOTSANA DEVI MR. M DEVANANDA	MR. H KENAJIT MS CH LEILAI MS. DEEPASHREE L MR. N IBOTOMBI MR. MOSES PAO MR S SURESH ASG MR. A. ARUNKUMAR MR. HS PAONAM MR. BP SAHU
8)	<b>With</b> WP(C)/288/2020	AKOIJAM PRIYOBARTA SINGH <b>Vs</b> UNION OF INDIA AND 69 ORS	Ms GIRIJA JAIN MRS. G PUSHPA	Mr S SURESH ASG MR. MOSES PAO MR. BP SAHU
9)	<b>With</b> WP(C)/321/2020	CHINGANGBAM SANJOY SINGH <b>Vs</b> UNION OF INDIA AND 139 ORS	MR. L ROJESHON MR. AJOY PEBAM	MR. BP SAHU Mr S SURESH ASG
10)	WP(C)/254/2020	LANGONJAM IBOHAL <b>Vs</b> STATE OF MANIPUR AND 4 ORS	MR. A. ARUNKUMAR MR. HS PAONAM	MR. H DIJEN MR. M RARRY, ADDL. AG N KAPILCHANDRA SINGH GA
11)	<b>With</b> MC(WP(C))/3/2021	NINGOMBAM SHITALJIT SINGH <b>Vs</b> STATE OF MANIPUR AND 3 OTHERS	MR. A SUNILKUMAR MR. TH IBOHAL, SR. ADV.	MR. A. ARUNKUMAR GA
12)	<b>With</b> WP(C)/668/2020	NG EKASHINI DEVI <b>Vs</b> STATE OF MANIPUR AND 2 OTHERS	MR. HS PAONAM	GA
<b><u>ADMISSION</u></b>				
13)	WP(C)/994/2017	Y. CHANDRALEKHA DEVI <b>Vs</b> STATE OF MANIPUR	MR. HS PAONAM	MR Y ASHANG, GA MS. CH SUNDARI
14)	WP(C)/587/2019	SMT AKOIJAM TOMBI DEVI <b>Vs</b> UNION OF INDIA AND 2 ORS	MR. PH SANAJAOBA	MR. S. SURESH, ASG MR. M DEVANANDA
15)	<b>With</b> WP(C)/588/2019	HUIDROM TAMPHA DEVI <b>Vs</b> UNION OF INDIA AND 2 ORS	MR. PH SANAJAOBA	MR. M DEVANANDA
16)	WP(C)/838/2019	RK PRATIMA DEVI <b>Vs</b> STATE OF MANIPUR AND 2 ORS	DR. RK. DEEPAK	MR. LENIN HIJAM, ADDL A.G MR. LENIN HIJAM, ADDL A.G MR. S. SURESH, ASG MS N TEJPRIYA GA
17)	WP(C)/94/2020	IROM ABLU MEITEI <b>Vs</b> MANIPUR UNIVERSITY AND 13 ORS	THIYAM ROHITKUMAR SINGH MR. M HEMCHANDRA	MR. S. SURESH, ASG MR. KH SAMARJIT MR. Y PAIKHOMBA MR. N IBOTOMBI MR. A ROMMEL MS. N SAVITRI MR. BP SAHU

- 18) **With** MC(WP(C))/69/2020 MANIPUR UNIVERSITY  
**Vs**  
IROM ABLU MEITEI AND  
13 ORS MS. H KUNJESHORI MR. M HEMCHANDRA
- 19) WP(C)/98/2020 DR LAISHRAM MR. K ROSHAN  
MODHUCHANDRA SINGH N JYOTSANA DEVI  
**Vs** MR. M DEVANANDA MR. BP SAHU  
MANIPUR UNIVERSITY
- 20) WP(C)/346/2020 MD FIROZ KHAN AND 18 ORS MR. DEEPAK PRASAD SAHU MR. N JOTENDRO  
**Vs** MR. ANJAN PRASAD SAHU MR. MURTAZA AHMED  
STATE OF MANIPUR AND 201 ORS MS. H KUNJESHORI SHARMA  
USHARANI TH GA  
MR. BP SAHU
- 21) **With** MC(WP(C))/5/2021 MUTUM SANTOSH SINGH AND 199 OTHERS  
**Vs** MR. MURTAZA AHMED MR. N JOTENDRO MR. BP SAHU  
MD FIROZ KHAN AND 20 OTHERS
- 22) WP(C)/42/2021 TAYENJAM BIJU SINGH MR. LN NGAMBA  
**Vs** MR. TH IBOHAL, SR. ADV. GA  
STATE OF MANIPUR AND 4 OTHERS
- 23) **With** MC(WP(C))/16/2021 TAYENJAM BIJU SINGH  
**Vs** MR. TH IBOHAL, SR. ADV. GA  
STATE OF MANIPUR AND 4 OTHERS
- ORDER**
- 24) MC(WP(C))/236/2020 NONGMAITHEM SUBON SINGH MR. JUNO RAHMAN  
**Vs** MR. M HEMCHANDRA  
NATIONAL HYDROELECTRIC POWER CORPORATION LIMITED AND 2 OTHERS
- 25) **With** WP(C)/285/2020 NONGMAITHEM SUBON SINGH MR. HS PAONAM  
**Vs** MR. S DIJESHWOR  
NATIONAL HYDROELECTRIC POWER CORPORATION LIMITED (NHPCL) AND 2 ORS MR. M HEMCHANDRA MS. KSH HARICHHAYA  
MR. N BIPIN  
MR. A. ARUNKUMAR  
MR. HS PAONAM
- 26) MC(WP(C))/4/2021 ANJU DEVI LOUKHAM SINGH TAYENJAM MOMO SINGH  
**Vs** MR. BR SHARMA  
JAWAHARLAL NEHRU INSTITUTE OF MEDICAL SCIENCES (JNIMS) AND 5 OTHERS GA

27) **With**  
WP(C)/56/2020

ANJU DEVI LOUKHAM  
**Vs**  
JNIMS AND 5 ORS

MR. TAYENJAM MOMO  
SINGH

MR. B R SHARMA (RAVI)  
MR. Y NIRMOLCHAND  
MR. A BIMOL  
GA

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

1) MR. BOBOY POTSANGBAM, C.G.S.C 17-01-2021 To 30-01-2021

**( Y. ROTHER )**  
REGISTRAR (JUDL.)/(VIG.)